## GOVERNMENT OF INDIA TEXTILES LOK SABHA

STARRED QUESTION NO:428 ANSWERED ON:24.08.2000 IMPORT/EXPORT OF SILK ANANTA NAYAK;P.D. ELANGOVAN

## Will the Minister of TEXTILES be pleased to state:

- (a) the total quantity and value of raw silk imported and exported during each of the last three years and current year, country-wise;
- (b) the steps taken to boost the export of silk;
- (c) whether some silk industries represented to curtail/stop the silk export;
- (d) if so, the details thereof; and the reaction of the Government thereto;
- (e) whether the Government have imposed anti-dumping duties on the imported silk; and
- (f) if so, the details thereof;

## **Answer**

## MINISTER OF TEXTILES (SHRI KASHIRAM RANA)

(a) to (f) A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (f) of the Lok Sabha Starred Question No.428 for 24/08/2000 regarding import/export of silk.

- (a) A statement is attached indicating the country-wise and year-wise import of raw silk from 97-98 to 2000-2001 (April May). Raw silk is not exported from the country.
- (b) The main steps taken to increase the exports of silk products are:-
- (i) Government is providing market development assistance to the Indian Silk Export Promotion Council, Mumbai for undertaking various export promotion activities such as participation in international fairs, organizing generic promotion stalls in domestic fairs like TexStyles India, Publicity in foreign trade magazines, publication of magazine `Silk India` and colour forecast card for domestic silk manufacturers, dissemination of overseas trade information among exporters, etc.
- (ii) Government has rationalized value addition/Input-output norms specified under the Exim Policy; extended to exporters the facility of duty free import of raw material under the Advance Licensing Scheme; permitted import of capital goods at concessional rate of duty for export products etc.
- (iii) For technological up-gradation, loan at 5% point less than applicable rate, under the Technological Up-gradation Fund Scheme for the Textiles sector is also available to silk sector.
- (c)&(d) This Ministry has not received representation to curtail/ stop silk export. However, this Ministry has received representations from Spun Silk Mills stating that availability of silk waste has come down and asking for curtailment /ban on export of silk waste. Silk reelers and exporters have also been sending representations that exports should not the curtailed/banned.

A meeting of reelers, exporters and Spun Silk Mills has been held at the highest level in the Ministry to hear the difficulties and view point of both sides.

(e)&(f) No anti-dumping duties have been imposed on the import of silk.

Statement referred to in reply to part (a) of Lok Sabha Starred Question No. 428 for 24.8.2000

Import of Raw Silk (Value in Rs. Lakhs, (Qty. in tonnes)

Oty. Value Oty. Value Oty. Value Australia 13 106.53
Austria 8 67.79 Brazil 71 776.84 170 1737.23 130 1015.35 21 62.67 Bulgaria 4 33.58 Chile 3 34.08 1 12.55 31 268.39 Chinese Taipei 61 535.57 94 785.49 39 321.99 2 4.47 China PRP 1795 16932.85 2203 20327.03 6409 38205.81 594 4927.33 Colombia 19 184.86 Germany 1 11.77 4 22.37 Hongkong 180 1491.51 144 1319.00 2 12.66 36 311.03 Honduras 1 7.4 Italy Neg. 1.24 Japan 2 14.55 189 1273.98 Kazakasthan 2 23.41 Korea DPR 7 63.46 4 30.15 2 10.69 Kuwait 1 8.93 Kyrghyzstan 10 60.33 1 4.05 Korea RP 38 284.93 98 780.08 1 6.79 4 35.66 Malaysia 9 68.82 Nepal 1 9.21 2 21.40 63 363.94 Paraguay 9 91.98 Russia 21 169.53 5 44.74 10 83.09 Singapore 31 294.88 28 273.84 1 6.63 South Africa 4 36.44 Sri Lanka 5 52.30 1 12.19 Switzerland 3 24.03 Turkey 7 58.55 6 51.84 2 17.32 UAE 35 283.19 14 104.66 3 23.83 UK 6 51.08 4 40.37 4 26.78 USA 8 50.09 12 115.48 1 4.41 Uzbekistan 62 457.02 21 141.06 27 201.68 Vietnam Soc Rep.5 45.59 8 63.62 10 68.05

Country 1997-98 1998-99 1999-2000 (Prov.) 2000-01

April-May(Prov.)

Total 2361 21833.16 2824 25936.42 6936 41984.83 702 5713.65